

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**



O.A/350/567/2020

Date of Order: 09.09.2020.

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Sri Goutam Tarafder, son of Late Jatindra Mohan Tarafder, aged about 58 years (date of birth- 25.09.1962), presently working as Asstt. Superintendent of Post (being demoted from Superintendent of Post Offices in the office of PLI-I, under punishment order dated 25.06.2020 at Shorting-II, Kolkata RMS, Kolkata – 700001, present pay matrix VIII, residing at Tara Villa, Ghosh Para, P.O. Uttarpara, District – Hooghly, Pin – 712711 and permanently residing at 107A, Bidhan Chandra Road, P.O. Jhaljharia Railway Colony, District – Malda, Pin – 732102.



--Petitioner/Applicant

-Versus-

1. Union of India, through the Secretary, Ministry of Communication, Department of Posts, Parliament Street, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Director General (Postal Service) Ministry of Communication, Department of Posts, Parliament Street Dak Bhawan, Sansad Marg, New Delhi – 110001.
3. Chief Post Master General, Department of Posts, 4th Floor, Meghdoot Bhawan, Assam Circle, Pan Bazar, Guwahati – 781001.
4. Chief Postmaster General, West Bengal Circle, Department of Posts, Yogayog Bhawan, 40/C, Chittaranjan Avenue, Chandni Chawk, Kolkata – 700012.
5. Postmaster General, South Bengal Region, Department of Posts, Yogayog Bhawan, 40/C, Chittaranjan Avenue, Chandni Chawk, Kolkata – 700012.
6. Asstt. Director of Postal Service, O/o the Postmaster General, South Bengal Region, Department of Posts, Yogayog Bhawan, 40/C, Chittaranjan Avenue, Chandni Chawk, Kolkata – 700012.
7. Shri Rajeev Umrao, Inquiry Officer, Director of Postal Services, O/o Chief Postmaster General, U.P Circle, Hazratganz, Lucknow – 226001.
8. Ms. Neetu, Presenting Officer & Asstt. Postmaster General, North Bengal Region, Siliguri, 734001.

--Respondents

9. Smt. Ila Tripathy (Banerjee), w/o Uttam Banerjee, Village & P.O – Bamundiha, Via – Barabhum, District – Purulia, Pin – 723125.

(Complaint & Witness No. 1)

10. Shri Kartick Chandra Mahato, s/o Shri Ram
Swarup Mahato, Village & P.O – Dumurdih, via – Barabhum,
District – Purulia, Pin – 723125.

(Complaint & Witness No. 2)

(Proforma Respondents)

For The Applicant(s): Mr. B. R. Das, Counsel
Mr. K. K. Ghosh, Counsel
For The Respondent(s): Mr. S. Paul, Counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsels for both sides.



2. Both the Ld. counsels agree that the matter can be disposed of with a direction upon the Appellate Authority to dispose of the pending appeal dated 16.09.2019 (Annexure A-11), within a specific time frame.
3. Accordingly, we dispose of the O.A by directing the Appellate Authority to dispose of the pending appeal dated 16.09.2019 (Annexure A-11), within a period of 6 weeks from the date of receipt of a copy of this order and pass appropriate order.
4. Ld. counsel for the applicant submits that the penalty has not been effected and, therefore, the Appellate Authority may pass orders staying the penalty, if he so desires so long the appeal is not disposed of.
5. The present O.A accordingly stands disposed of. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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